

राष्ट्रीय हरित अधिकरण / National Green Tribunal  
प्रधान न्यायपीठ / Principal Bench  
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg  
नई दिल्ली / New Delhi – 110001

NGT/PB/842/Admin/2024/461

22<sup>nd</sup> October, 2024

**OFFICE ORDER**

Consequent upon her selection, Ms. Fatima Ali appointed as Assistant Registrar at National Green Tribunal, Principal Bench, New Delhi, on deputation basis, initially for a period of one year w.e.f. 14.10.2024 (F/N). The pay allowances, perks and privileges as permissible to Ms. Fatima Ali would be admissible to her in the National Green Tribunal, as per the option exercised by her, as per the relevant Rules.

The terms & conditions for the deputation of Ms. Fatima Ali will be governed by the instructions contained in the Government of India, Department of Personal and Training O.M. No. 6/8/20009-Estt (Pay-II) dated 17.06.2010, as amended from time to time.

This issues with the approval of the Competent Authority.

  
(S. Vineeta)

Registrar General

To.

Ms. Fatima Ali,  
Assistant Registrar  
NGT, PB, New Delhi

Copy to:

1. Ld. Registrar General, High Court of Madhya Pradesh
2. The Economic, Advisor, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
3. Ld. Registrar at Zonal Benches.
4. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3.
5. DDO, NGT (PB), New Delhi
6. PS to Hon'ble Chairperson.
7. PS/PA to Hon'ble Judicial & Hon'ble Expert Member.
8. PA to Registrar General, NGT (PB), New Delhi
9. RTI Cell, NGT (PB), New Delhi
10. Computer Section for updation on NGT website
11. Guard file (Admin)

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(S. Vineeta)  
Registrar General